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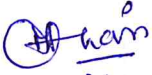
**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.11.2017 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA/01/14/HDB/2017
NAME OF THE COMPANY	Diamond Avenues Limited
NAME OF THE PETITIONER(S)	Diamond Avenues Limited
NAME OF THE RESPONDENT(S)	
UNDER SECTION	14


**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
N. Madhavi	PC S	madhavi.acs@gmail.com 8008118496	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri N. Madhavi, Learned PCS. The Learned PCS sought one week time to submit the latest affidavit consequent to the newspaper publication wherein date of hearing mentioned in the newspaper publication, list of shareholders, creditors and consent for the same. Post the case on 05.12.2017.

  
Member (T)

  
Member (J)